

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/41811/2025	SAKTI KUMAR DAS VS THE COLLECTOR-CUM-DISTRICT MAGISTRATE, MAYURBHANJ	SOUMYA MISHRA VS	// ()	
2	D-ARBP/41835/2025	VEDIKA RESOURCES VS JINDAL STEEL AND POWER LIMITED	Rajjeet Roy VS	// ()	AOR20220001462C202500121
3	D-BLAPL/31207/2025	SUJIT NAIK VS STATE OF ODISHA	SATYA JEET ROUT VS	COLLIERY /565 /2025 ()	
4	D-BLAPL/31208/2025	SUKLAL @ SUKULAL @ DASA LAGURI VS STATE OF ODISHA	SARADA PRASAD DASH VS	GHAGARBEDA /50 /2023 ()	
5	D-BLAPL/31212/2025	DILLIP POLEI@DILIP POLAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /465 /2025 ()	
6	D-BLAPL/31213/2025	SUSANTA DAS VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	HINJILI /195 /2025 ()	
7	D-BLAPL/31215/2025	PRADIPTA BALIARSINGH@FAKIRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 ()	
8	D-BLAPL/31217/2025	MANOJ KUMAR BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /724 /2025 ()	
9	D-BLAPL/31218/2025	BHADU BHATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	UMERKOTE /303 /2025 ()	
10	D-BLAPL/31219/2025	ANILA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /724 /2025 ()	
11	D-BLAPL/31221/2025	ARUN KUMAR UPADHAYA@MALAYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /364 /2025 ()	

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12	D-BLAPL/31224/2025	DILLIP POLEI @ DILIP POLAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /259 /2025 () //	
13	D-BLAPL/31225/2025	JAGDISH K.BEHERA@JAGADISH KUMAR BEHERA@JYOTIRMAYA SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOPALPUR /346 /2024 () //	
14	D-BLAPL/31231/2025	SOMANATHA BARIK VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
15	D-BLAPL/31232/2025	BIJAY BEHERA VS STATE OF ODISHA	GOREKHANATH DAS VS	/ /0 () //	
16	D-BLAPL/31234/2025	AMARJYOTI PUHAN VS STATE OF ODISHA	GOREKHANATH DAS VS	CHANDAKA P.S. /166 /2023 () //	
17	D-BLAPL/31236/2025	JAGAT SEBAK BAYEE @ BAPUNI VS STATE OF ODISHA	GOREKHANATH DAS VS	INFOCITY PS /259 /2025 () //	
18	D-BLAPL/31237/2025	AKASH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /266 /2025 () //	
19	D-BLAPL/31247/2025	BAPU @ SUSANTA SING VS STATE OF ODISHA	RAMAKANTA PANDA VS	MARINE PS AT BALARAMGADI /40 /2025 () //	AOD20240000348C202500031
20	D-BLAPL/31250/2025	LOKENDRA SEKHAR TANDIA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	LEPHRIPADA /203 /2025 () //	
21	D-BLAPL/31251/2025	CHANDRA MOHAN MURMU @ CHANDRA MOHAN @SADANATH MURMU VS STATE OF ODISHA	SADANATH MURMU VS	RAIRANGPUR (RURAL) /136 /2025 () //	AOD20240000012C202500234
22	D-BLAPL/31256/2025	KISHORE PATEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	BODEN /15 /2025 () //	
23	D-BLAPL/31257/2025	ABHISHEK SINGH	HARA PRASAD PANDA	/ /0	

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		VS	VS	()	
24	D-BLAPL/31259/2025	STATE OF ODISHA BABAJI NAYAK	PRANAYA KUMAR MAHARAJ	// KHANDAPARA /267 /2025	
		VS	VS	()	
25	D-BLAPL/31260/2025	STATE OF ODISHA ANADI CHAMPIYA	PANCHANAN PANIGRAHI	// MAHABIROD /91 /2024	AOR20250000001C202500065
		VS	VS	()	
26	D-BLAPL/31261/2025	STATE OF ODISHA ALOK KUMAR NAYAK	PRANAYA KUMAR MAHARAJ	// KHANDAPARA /268 /2025	
		VS	VS	()	
27	D-BLAPL/31262/2025	STATE OF ODISHA RANJULATA DASH	AMITAV DAS	// TALABANIA /23 /2025	
		VS	VS	()	
28	D-BLAPL/31263/2025	STATE OF ODISHA TAMANA PRASKA	PANCHANAN PANIGRAHI	// RAYAGADA TOWN /319 /2025	AOR20250000001C202500063
		VS	VS	()	
29	D-BLAPL/31265/2025	STATE OF ODISHA SIMANCHAL MAJHI	PANCHANAN PANIGRAHI	// RAYAGADA TOWN /319 /2025	AOR20250000001C202500064
		VS	VS	()	
30	D-BLAPL/31267/2025	STATE OF ODISHA ASHISH SINGH @ ASHISH SING	TARA PRASAD MOHAPATRA	// BARIPADA SADAR /263 /2025	
		VS	VS	()	
31	D-BLAPL/31268/2025	STATE OF ODISHA RAJASHREE MOHAPATRA	TARA PRASAD MOHAPATRA	// PURI SADAR /28 /2024	
		VS	VS	()	
32	D-BLAPL/31270/2025	STATE OF ODISHA SANKAR HANSDAH @ SANKAR HANSDA	TARA PRASAD MOHAPATRA	// BETNOTI /394 /2022	
		VS	VS	()	
33	D-BLAPL/31271/2025	STATE OF ODISHA HIMANSHU@HIMANSU MALLIK@BAYA	RAKESH BEHERA	// MANGALPUR /253 /2025	
		VS	VS	()	
34	D-BLAPL/31278/2025	STATE OF ODISHA BIBHU BEHERA	ASUTOSH TRIPATHY	// BANARAPAL /452 /2025	AOR20220001648C202500113
		VS	VS	()	

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35	D-BLAPL/31282/2025	STATE OF ODISHA BABULA HARIJAN VS	SANGRAM KESHARI ROUT VS	// KUNDRA /84 /2025 ()	
36	D-BLAPL/31286/2025	STATE OF ODISHA ANIL BIBHAR VS	JUGALA KISHORE PANDA VS	// BHEDEN /10 /2025 ()	
37	D-BLAPL/31290/2025	STATE OF ODISHA DILLIP KUMAR PARIDA VS	DEEPAK KU SAHOO VS	// KEONJHAR TOWN /51 /2014 ()	
38	D-BLAPL/31298/2025	STATE OF ODISHA LALIT RANJAN DAS VS	PANAG BHUSAN MOHAPATRA VS	// EOW,BHUBANESWAR /2 /2025 ()	
39	D-BLAPL/31299/2025	STATE OF ODISHA(E.O.W) LOKANATH MOHANTA VS	BIRENDRA KUMAR PARDHI VS	// KARANJIA /219 /2025 ()	
40	D-BLAPL/31306/2025	STATE OF ODISHA MITA TAUNK @ MILLI VS	LALATENDU SAMANTARAY VS	// PARLAKHEMUNDI /254 /2025 ()	
41	D-BLAPL/31307/2025	STATE OF ODISHA SUSANTA GOUDA VS	LALATENDU SAMANTARAY VS	// RAIKIA /176 /2025 ()	
42	D-BLAPL/31308/2025	STATE OF ODISHA MOHAMMAD KASIM VS	AMULYA RATNA PANDA VS	// POTTANGI /48 /2023 ()	
43	D-BLAPL/31309/2025	STATE OF ODISHA SHEIKH RAJU @ SK. RAJO VS	CHHABI BEHERA VS	// BADABAZAR /364 /2025 ()	
44	D-BLAPL/31312/2025	STATE OF ODISHA SANKAR BEHERA VS	BISHNU PRASAD PRADHAN VS	// BADAGADA /154 /2025 ()	
45	D-BLAPL/31313/2025	STATE OF ODISHA SHYAM @ SHYAMGHAN @ SHYAMAGHANA NAIK VS	BISWOJEET LENKA VS	// TALCHER TOWN /989 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/31314/2025	SUJIT MOHAPATRA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	NAYAGARH SADAR /209 /2025 () //	
47	D-BLAPL/31320/2025	BISWANATH PATRO@PATRA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BALLIGUDA /188 /2019 () //	
48	D-BLAPL/31322/2025	OM PRAKASH NAG VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PATNAGARH /202 /2025 () //	
49	D-BLAPL/31327/2025	ASHANTI SETHI VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 () //	
50	D-BLAPL/31330/2025	SALYA NAHAK VS STATE OF ODISHA	BHARAT JALLI VS	KABISURYANAGAR /45 /2025 () //	AOD20240000581C202500144
51	D-BLAPL/31339/2025	ANIL KUMAR BEHERA @ PINKU VS STATE OF ODISHA	ANURAG PATI VS	KHURDA MODEL /186 /2025 () //	
52	D-BLAPL/31340/2025	CHITARANJAN NAIK @ NAYAK VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	JANKIA P.S. /314 /2025 () //	
53	D-BLAPL/31345/2025	JUBURA NAIK @ JUBURAJ VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	ANGUL SADAR PS /520 /2024 () //	
54	D-BLAPL/31346/2025	RAJENDRA KUMAR MALLIK VS STATE OF ODISHA	PRATIK DASH VS	SORO /451 /2025 () //	
55	D-BLAPL/31348/2025	RAHUL KUMAR BHUYAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SEMILLIGUDA /38 /2025 () //	
56	D-BLAPL/31352/2025	B. KARTIK VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	CANTONMENT ROAD /172 /2025 () //	
57	D-BLAPL/31353/2025	RAKI @ RAKESH KUMAR SUKLA	BIJAYALAXMI MOHAPATRA	GOBINDAPUR /189 /2025	

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		VS	VS	()	
58	D-BLAPL/31354/2025	STATE OF ODISHA SRIKANTA BHOI	BIBHUTI BHUSAN BEHERA	BANARAPAL /287 /2025	
		VS	VS	()	
59	D-BLAPL/31355/2025	STATE OF ODISHA RABI ROHIDAS	RAKESH KUMAR DAS	KATARBAGA /31 /2025	AOR20220001298C202500023
		VS	VS	()	
60	D-BLAPL/31357/2025	STATE OF ODISHA SUDURU @ SUDARSAN GOUDA	UMA CHARAN MISHRA	SHERAGADA /318 /2025	
		VS	VS	()	
61	D-BLAPL/31358/2025	STATE OF ODISHA ABHI BEHERA	SANJIT MISHRA	PURI TOWN /116 /2025	
		VS	VS	()	
62	D-BLAPL/31360/2025	STATE OF ODISHA CHINTU NAYAK	DEBASIS DEBADARSHAN	DELANGA /264 /2024	
		VS	VS	()	
63	D-BLAPL/31362/2025	STATE OF ODISHA SRIKANTA DEEP	ALOK RANJAN BAKSHI	SAMBALPUR TOWN /205 /2023	AOR20220001298C202500024
		VS	VS	()	
64	D-BLAPL/31363/2025	STATE OF ODISHA SIBA PODH @ MANORANJAN PODH	JAGABANDHU SAHU	PADAMPUR /231 /2025	AOR20220001487C202500083
		VS	VS	()	
65	D-BLAPL/31369/2025	STATE OF ODISHA SILU ROULA@GAKO@GAJI@SILU ROUL	JYOTIRMAYA SAHOO	BANAPUR P.S. /184 /2025	
		VS	VS	()	
66	D-BLAPL/31372/2025	STATE OF ODISHA SHAJU ABRAHAM	JYOTIRMAYA SAHOO	MOHANA /114 /2023	
		VS	VS	()	
67	D-BLAPL/31382/2025	STATE OF ODISHA SHRESTHA NAYAK	HRUDANANDA MOHAPATRA	/ /0	
		VS	VS	()	
68	D-BLAPL/31383/2025	STATE OF ODISHA KANHAIYA GUPTA	SUMITRA PATRA	/ /0	
		VS	VS	()	

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69	D-BLAPL/31387/2025	STATE OF ODISHA KABULA @ SANJIT SETHI VS	RAJESH RANJAN SAHOO VS	// BAGHAMARI /120 /2025 ()	
70	D-BLAPL/31388/2025	STATE OF ODISHA SUDAM PARIDA VS	HRUDANANDA MOHAPATRA VS	// TALABANIA /23 /2025 ()	
71	D-BLAPL/31389/2025	STATE OF ODISHA ABINASH MOHANTY VS	RAJESH RANJAN SAHOO VS	// PIPLI /445 /2025 ()	
72	D-BLAPL/31390/2025	STATE OF ODISHA AKHILA MANDAL VS	DR. BINODA KUMAR MISHRA VS	// R.UDAYAGIRI /175 /2024 ()	AOR20220001616C202500132
73	D-BLAPL/31391/2025	STATE OF ODISHA SUNIL SANDHA @ SUNIL KUMAR SANDHA VS	RAJJEET ROY VS	// BIRMAHARAJPUR /151 /2025 ()	AOR20220001462C202500118
74	D-BLAPL/31394/2025	STATE OF ODISHA PRAMOD KUMAR TANDI VS	DR. BINODA KUMAR MISHRA VS	// MOHANA /120 /2023 ()	AOR20220001616C202500133
75	D-BLAPL/31396/2025	STATE OF ODISHA PAPU @ PRAFULLA MALIK @ MALLICK VS	DIBYA JYOTI SAHOO VS	// CHANDABALI /47 /2025 ()	AOD20240000587C202500023
76	D-CMAPL/41620/2025	STATE OF ODISHA BHASKAR CHANDRA MUKHI VS	SAROJA KANTA MANDAL VS	// // ()	
77	D-CMAPL/41726/2025	D.G., BOARDER SECURITY FORCE, NEW DELHI THE LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD VS	ONEIL CHAND DUTTA VS	// // ()	
78	D-CMP/41628/2025	BULARANI SING PRADEEP KUMAR ROUTRAY VS	MANMAYA KUMAR DASH VS	// // ()	AOR20220004309C202500057
79	D-CMP/41667/2025	MEERADEVI DASRAPURIA PUSPANJALI SWAIN VS	RANJAN KUMAR NAYAK VS	// // ()	
		BABUNI SWAIN		//	

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80	D-CMP/41668/2025	SANDHYRANI NANDA VS NAMITA ROUT	PRAKASH RANJAN BARIK VS	// 0 //	
81	D-CMP/41674/2025	T. SEETARAM KUMAR VS MARELLA SWAMINATHAN WILLIAMS	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202500275
82	D-CMP/41691/2025	ANJANA PARIDA VS NIBEDITA SARANGI	SANTOSH KUMAR DWIVEDY VS	// 0 //	
83	D-CMP/41707/2025	SUVASH KUMAR @ SUVASH CHANDRA MALLICK VS JANHABI DAS	DWARIKA PRASAD MOHANTY VS	// 0 //	
84	D-CMP/41708/2025	KELI DIXIT VS KAILASH CHANDRA DIXIT	AMIYA KUMAR MISHRA VS	// 0 //	
85	D-CMP/41779/2025	NARASINGHA NAIK VS SASHI NAIK	UMA CHARAN MISHRA VS	// 0 //	
86	D-CMP/41780/2025	RUNI PATRA VS PRASANT KUMAR PATRA	AMITAV TRIPATHY VS	// 0 //	
87	D-CMP/41816/2025	ANITA MISHRA VS SUDHANSU MISHRA	SWARUP KUMAR PATNAIK VS	// 0 //	
88	D-CMP/41821/2025	KUNJALATA JENA VS SAROJ KUMAR JENA	HRUDANANDA MOHAPATRA VS	// 0 //	
89	D-CMP/41824/2025	KAMINI KUMARI JENA VS BUNU DASH @ PRIYANKA DASH	SOURAV SUMAN BHUYAN VS	// 0 //	
90	D-CMP/41832/2025	BISHNU CHARAN DAS VS BAIKUNTHA CHARAN DAS	Rajjeet Roy VS	// 0 //	AOR20220001462C202500119
91	D-CMP/41833/2025	GIRIDHARILAL HALAN	Atul Tripathy	//	AOD20240000618C202500149

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		VS	VS	0	
92	D-CMP/41834/2025	BAIRAGI PANDA BISHNUPRIYA PAIKARAY	Rajjeet Roy	//	AOR20220001462C202500120
		VS	VS	0	
93	D-CONTC/41629/2025	PREMANANDA PAIKARAY BHARAT SAHOO	ADV.	//	AOR20220004309C202500058
		VS	VS	0	
94	D-CONTC/41633/2025	BRUNDABAN SATAPATHY, DIRECTOR ELEMENTARY EDUCATION, ODISHA RAJA KISHORE GHADAI	ADV.	//	
		VS	VS	0	
95	D-CONTC/41636/2025	ANU GARG,IAS SOMANATH SAHOO	ADV.	//	
		VS	VS	0	
96	D-CONTC/41640/2025	ANU GARG,IAS DEBENDRA SAHU	ADV.	//	
		VS	VS	0	
97	D-CONTC/41642/2025	KAILASH CHANDRA DAS,ORS SABITA MADHUAL	ADV	//	AOD20240000311C202500072
		VS	VS	0	
98	D-CONTC/41645/2025	S ASWATHY, SECRETARY HEALTH AND FAMILY WELFARE DEPTT. SANTOSH KUMAR SAHOO	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
99	D-CONTC/41647/2025	USHA PADHEE,PRINCIPAL SECRETARY,HOUSING AND URBAN DEVELOPMENT DEPT.,BBSR,KHURDA JADUNATH MOHAPATRA	ADV.	//	
		VS	VS	0	
100	D-CONTC/41648/2025	PRIYADARSI SANGRAM KESHARI KHUNTIA,TAHASILDAR RAMA KRUSHNA PATTANAIK	ADV.	//	
		VS	VS	0	
101	D-CONTC/41649/2025	N.B.S. RAJPUT,IAS SANJUKTA BARIK	ADV.	//	
		VS	VS	0	
102	D-CONTC/41651/2025	MADHUSUDAN DASH,IAS PARBATI MAHANTA	ADV.	//	
		VS	VS	0	

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		PURNA CHANDRA BARIHA,DEO,KEONJHAR		//	
103	D-CONTC/41653/2025	ABDUL MALIK KHAN	ADV.	//	
		VS	VS	()	
		N.B.S. RAJPUT,IAS		//	
104	D-CONTC/41655/2025	BRAJA KISHORE DASH	ADV.	//	
		VS	VS	()	
		N.B.S. RAJPUT,IAS		//	
105	D-CONTC/41657/2025	GAURANG CHANDRA CHANDA	ADV.	//	
		VS	VS	()	
		N.B.S. RAJPUT,IAS		//	
106	D-CONTC/41658/2025	JATINDRA RATH	ADV.	//	
		VS	VS	()	
		N.B.S. RAJPUT,IAS		//	
107	D-CONTC/41659/2025	SAGARIKA PANDA	ADV.	//	
		VS	VS	()	
		MADHUSUDAN DAS,COLLECTOR,NUAPADA		//	
108	D-CONTC/41662/2025	MANORANJAN MALLIK	ADV.	//	
		VS	VS	()	
		JUGAL KISHOR KUMAR BANOTH,IPS		//	
109	D-CONTC/41669/2025	MAMATA MALLICK	BISWARANJAN DALAI	//	AOR20220003722C202500208
		VS	VS	()	
		VINAY BHARATI, BRANCH MANAGER CANARA BANK PARADEEP BRANCH PARADEEP		//	
110	D-CONTC/41673/2025	SOMANATH BEHERA	SUBHASREE MOHANTY	//	
		VS	VS	()	
		SHALINI PANDIT,IAS		//	
111	D-CONTC/41675/2025	AJIT KUMAR SAHU	SUBHASREE MOHANTY	//	
		VS	VS	()	
		SHALINI PANDIT,IAS		//	
112	D-CONTC/41684/2025	BIJAYA KUMAR DHAL	SUBRATA MISHRA	//	
		VS	VS	()	
		ARAVIND AGRAWAL,IAS		//	
113	D-CONTC/41686/2025	MAMATA BARIK	ADV.	//	
		VS	VS	()	
		RAMESH CHANDRA JENA,DEPUTY DIRECTOR,SOIL CONSERVATION -CUM-PROJECT DIRECTOR,CUTTACK			

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114	D-CONTC/41694/2025	SOMANATH BAGHASINGH VS AWASTHY S,IAS	ADV. VS	// 0	
115	D-CONTC/41700/2025	SANATAN ROUT VS KALIPRASANNA MOHAPATRA,OAS	ADV. VS	// 0	
116	D-CONTC/41701/2025	DAMODAR NANDA VS KALIPRASANNA MOHAPATRA,OAS	ADV. VS	// 0	
117	D-CONTC/41704/2025	DHRUBA CHARAN PRADHAN VS KALIPRASANNA MOHAPATRA,OAS	ADV. VS	// 0	
118	D-CONTC/41706/2025	BIJAYANANDA MOHANTY VS KALIPRASANNA MOHAPATRA,OAS	ADV. VS	// 0	
119	D-CONTC/41710/2025	SIDHESWAR PRADHAN VS KALIPRASANNA MOHAPATRA,OAS	ADV. VS	// 0	
120	D-CONTC/41711/2025	JAYANTI MOHAPATRA VS SURYAWANSHI MAYUR VIKAS,IAS	KUNAL KUMAR SWAIN VS	// 0	
121	D-CONTC/41713/2025	RABINARAYAN SAMANTARAY VS ABHISEKH DAS,TAHASILDAR,PURI SADAR,PURI	GYANA RANJAN MAHAPATRA VS	// 0	
122	D-CONTC/41730/2025	SUBHASHREE BEHERA VS ASWATHY S,IAS	ADV. VS	// 0	
123	D-CONTC/41732/2025	MAHENDRA KUMAR SAHU VS ASWATHY S.,IAS	ADV. VS	// 0	
124	D-CONTC/41745/2025	ANITA MOHANTA VS ASWATHY S,IAS	ADV. VS	// 0	
125	D-CONTC/41750/2025	JYOTIREKHA ROUT	SUBHADUTTA ROURTRAY	//	

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		VS	VS	()	
126	D-CONTC/41754/2025	ASWATHY S.,IAS RASMITA BEHERA	ADV.	//	
		VS	VS	()	
127	D-CONTC/41756/2025	ASWATHY S,IAS RAJESH KUMAR DAS	ADV.	//	
		VS	VS	()	
128	D-CONTC/41758/2025	SIDDHARTHA DAS,REGISTRAR OF CO-OPERATIVE SOCIETIES,BBSR,KHORDHA PURNIMA SWAIN	ADV.	//	
		VS	VS	()	
129	D-CONTC/41770/2025	SALINI PANDIT,IAS SUDHIR KUMAR KHADANGA	ADV.	//	
		VS	VS	()	
130	D-CONTC/41773/2025	SALINI PANDIT,IAS GOLAM MD ALI KHAN	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
131	D-CONTC/41776/2025	USHA PADHEE,IAS BHAGIRATHI MOHARANA	ADV.	//	
		VS	VS	()	
132	D-CONTC/41818/2025	ANU GARG,IAS ANITA PARIDA	ADV.	//	
		VS	VS	()	
133	D-CONTC/41820/2025	SAMBIT KUMAR ROUT,OAS ASWINI KUMAR SENAPATI	ADV.	//	
		VS	VS	()	
134	D-CRLA/31216/2025	ANU GARG,IAS CHIKUN @ BISWAJIT SETHI	JYOTIRMAYA SAHOO	BALIPATNA /11 /2022	
		VS	VS	()	
135	D-CRLA/31287/2025	STATE OF ODISHA MOHAN CHARAN BEHERA	RAMANI KANTA PATTANAIK	SAMBALPUR VIGILANCE /44 /1998	
		VS	VS	()	
136	D-CRLA/31317/2025	STATE OF ODISHA(VIG.) RAJU KUMBHAR	KAUSTUVA MOHANTY	KHETRARAJPUR /184 /2018	
		VS	VS	()	

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137	D-CRLA/31347/2025	STATE OF ODISHA BADAL SAHOO @ SACHIN SAHOO VS	BIREN SANKAR TRIPATHY VS	// BADAMBADI /353 /2024 ()	
138	D-CRLA/31379/2025	STATE OF ODISHA DILLIP GAMANGO VS	JYOTIRMAYA SAHOO VS	// MOHANA /102 /2023 ()	
139	D-CRLLP/31368/2025	STATE OF ODISHA BUREAU OF INDIA STANDARDS BIS VS	SIDDHANT SARANGI VS	// // ()	AOD20250000975C202500015
140	D-CRLMA/31248/2025	PRAMOD KUMAR SAHOO TAPASWINI SAHU VS	SANJAY KUMAR BEHERA VS	// POLASARA PS /422 /2025 ()	
141	D-CRLMC/31204/2025	SUSANTA KUMAR SAHU MIRAN GARNAIK VS	PRADEEP KUMAR ROUT VS	// MOTANGA /170 /2024 ()	AOR20220000399C202500031
142	D-CRLMC/31206/2025	STATE OF ODISHA SAUMYA RANJAN PRADHAN VS	RABINDRANATH BARIK VS	// SARANAKUL /20 /2025 ()	AOR20220004220C202500033
143	D-CRLMC/31222/2025 CRLMC/4162/2025	STATE OF ODISHA BHIMA MALLIK @ MUNA MALLIK VS	JAYADEBA BEHERA VS	// TUSRA /209 /2017 2ND A.D.J., BALANGIR(Balangir)	
144	D-CRLMC/31246/2025	STATE OF ODISHA MANAS @ BIKRAM NAYAK VS	ANUGRAHA NARAYAN SAMANTRAY VS	Spl/0000097/2017 PARADEEP MODEL /34 /2022 ()	
145	D-CRLMC/31252/2025	STATE OF ODISHA SUSANTA @ SUSANTA KUMAR PRADHAN VS	PANCHANAN PANIGRAHI VS	// // ()	AOR20250000001C202500062
146	D-CRLMC/31254/2025	STATE OF ODISHA SUDHANSU SEKHAR BOSE VS	PRAKASH KUMAR MISHRA VS	// KENDRAPARA /25 /2024 ()	
147	D-CRLMC/31258/2025	STATE OF ODISHA TRIPTI RANI ROY VS	SARAT KUMAR BEHERA VS	// // ()	
		STATE OF ODISHA		//	

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148	D-CRLMC/31264/2025	SIBA HANTAL VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /79 /2009 () //	AOD20220003086C202500142
149	D-CRLMC/31279/2025	PADMALOCHAN MOHANTA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	JASHIPUR /221 /2022 () //	
150	D-CRLMC/31283/2025	RAMANATH SWAIN VS STATE OF ODISHA(VIG.)	BHASKAR CHANDRA PANDA VS	JEYPORE VIGILANCE /33 /2015 () //	
151	D-CRLMC/31292/2025	BIREN KUMAR PATI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	PLANTSITE /84 /2017 () //	
152	D-CRLMC/31294/2025	JITENDRA KUMAR LENKA VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	/ /0 () //	
153	D-CRLMC/31297/2025	PRIYABRATA PRADHAN VS STATE OF ODISHA(VIG.)	UMESH KUMAR LENKA VS	BHUBANESWAR VIGILANCE /8 /2024 () //	
154	D-CRLMC/31301/2025	MD. JUNIED @ BANTI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	PATTAMUNDAI /262 /2025 () //	
155	D-CRLMC/31304/2025	MD. FIRDOS @ PAPU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	PATTAMUNDAI /262 /2025 () //	
156	D-CRLMC/31323/2025	RAMAKANTA SAHOO VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	CANTONMENT ROAD /157 /2025 () //	
157	D-CRLMC/31326/2025	PRADEEP KUMAR SAHU VS STATE OF ODISHA	SUVENDU KUMAR RAY VS	/ /0 () //	
158	D-CRLMC/31335/2025	BIMALINI BHARATI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BINIKA /3 /2023 () //	
159	D-CRLMC/31336/2025	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A.	CHAULIAGANJA /172 /2009	LOD20240000172C202500396

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		VS	VS	()	
		SUSANTA KUMAR DHALASAMANT		//	
160	D-CRLMC/31338/2025	JONAKI KARMAKAR	PRASANTA KUMAR SAHOO	EOW,BHUBANESWAR /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/31351/2025	MONALISA MOHANTY	AMLAN SHAKTI PAUL	AIRPORT /343 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/31365/2025	PARAMANDA GURU	RAJIV KUMAR MAHANTA	DHANUPALI /285 /2018	AOR20220001662C202500207
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/31370/2025	RAJARAM BISWAL	SAILAZA NANDAN DAS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /2 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/31373/2025	GAGAN MOHAPATRA @ GAGAN BIHARI MOHAPATRA	RAMIT BISWAL	INFCITY PS /422 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/31384/2025	SK. SAUKAT @ SEKH SAUKAT	JYOTIRMAYA SAHOO	KHURDA SADAR /48 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/31386/2025	MANOJ SWAIN	KHIROD KUMAR SWAIN	BUGUDA /109 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/31397/2025	MOHAMMED MAYUR JANI	SURYAKANTA JENA	//0	
		VS	VS	()	
		ARFEEN KHAN		//	
168	D-CRLMC/31398/2025	SK. SHERU	SUNIL KUMAR PANDA	DHANUPALI /37 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/31399/2025	BISHAL ROUT	DHANANJAYA NAYAK	BARANGA /484 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/31400/2025	SILU MALLIK @ MALLICK	ABHIJIT DAS	KEONJHAR TOWN /299 /2020	
		VS	VS	()	

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171	D-CRLMP/31223/2025	STATE OF ODISHA JYOTIR KANTA MOHANTY VS	ARIJEET MISHRA VS	// /0 0	
172	D-CRLMP/31242/2025 CRLMP/1323/2025	STATE OF ODISHA RAMESH BHOI VS	MITHUN DAS VS	// /0 0	
173	D-CRLMP/31276/2025	STATE OF ODISHA KULAMANI NAIK VS	RAMAKRISHAN NAIK VS	// /0 0	
174	D-CRLMP/31331/2025	STATE OF ODISHA CHANDRABHANU MOHANTY VS	NETRANANDA BISWAL VS	// /0 0	
175	D-CRLMP/31332/2025	STATE OF ODISHA DR. ASHIT KUMAR DUTTA VS	PRASANNA KUMAR MISHRA VS	// /0 0	
176	D-CRLMP/31341/2025	STATE OF ODISHA ARUNESH DUBEY VS	ALOK KUMAR MOHAPATRA VS	// /0 0	
177	D-CRLMP/31343/2025	STATE OF ODISHA PRAMOD KUMAR PATRA VS	ALOK KUMAR MOHAPATRA VS	// /0 0	
178	D-CRLMP/31392/2025	STATE OF ODISHA MANAS RANJAN MOHAPATRA VS STAMP COLLECTOR CUM I.G.R., CUTTACK	DURGA MADHAB MISHRA VS	// /0 0	
179	D-CRLREV/31209/2025	SANJIB MANNA VS SAHADEV JENA	PUSPAMITRA MOHAPATRA VS	// /0 0	
180	D-CRLREV/31255/2025	RABINDRA NATH MOHANTY VS MANAS PATRA	RAMANI RANJAN MOHANTY VS	// /0 0	
181	D-CRLREV/31277/2025	SANJIB MANNA VS LOKANATH NAYAK	PUSPAMITRA MOHAPATRA VS	// /0 0	

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182	D-CRLREV/31295/2025	ARUN KUMAR YADAV VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// () //	
183	D-CRLREV/31296/2025	DR. ANANYA NANDA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// () //	AOD20240000539C202500004
184	D-CRLREV/31311/2025 CRLREV/764/2025	LACHHU RAY@LACHU RAY VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	INDUSTRIAL ESTATE PS /203 /2025 S.D.J.M.,KHURDA(Khordha ) CMC/0000222/2025	
185	D-CRLREV/31328/2025	KISHORI KUMARI VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	JHIRPANI P.S. /60 /2025 () //	
186	D-CRLREV/31393/2025	SK. IMTIAZ @ IMTU VS STATE OF ODISHA	RONALISHA PRADHAN VS	PURI TOWN /67 /2025 () //	
187	D-FAO/41613/2025	DR. SATYANARAYAN SAHOO VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// () //	
188	D-FAO/41715/2025	DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD., Bhubaneswar VS TUNIBALA DAS	ROHITHA SAMBAPUR VS	// () //	
189	D-FAO/41734/2025	THE MANAGER LEGAL, M/S. CHOLAMANDALAM SECURITIES AND INVESTMENT COMPANY LTD., KHURDA VS RABINDRA BEHERA	GENE PRASAD VS	// () //	
190	D-FAO/41787/2025	NAYAMA BIBI VS UNION OF INDIA	KARUNAKAR DAS VS	// () //	
191	D-MACA/41610/2025	KESHAB MUDULI VS JYOTIRMAYI SAHOO	PRADEEP KUMAR MISHRA VS	// () //	
192	D-MACA/41625/2025	SAROJINI SAMANTARAY @ PARIDA VS BIKASH RANJAN SAMAL	DURGA CHARAN DEY VS	// () //	
193	D-MACA/41626/2025	DEEPAK NAYAK	DURGA CHARAN DEY	//	

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		VS	VS	()	
194	D-MACA/41677/2025	MADAN MOHAN SUPARA MAJHI	JAGABANDHU SAHU	//	AOR20220001487C202500082
		VS	VS	()	
195	D-MACA/41742/2025	KABIR KHAN NILAMANI SWAIN	BISWAJIT MOHANTY	//	
		VS	VS	()	
196	D-MACA/41749/2025	PRAFULLA SAHOO ASHOK ROUT	BISWAJIT MOHANTY	//	
		VS	VS	()	
197	D-MACA/41764/2025	ASHOK KUMAR SAMANTARAY LEGAL MANAGER, THE IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., BBSR	GRINCEER COMPANY LTD., BBSR	//	
		VS	VS	()	
198	D-MACA/41804/2025	PRADIPTA KUMAR MOHANTY THE AUTHORISED SIGNATORY ICICI LOMBARD GENERAL INSURANCE CO LTD	SRININSHAN	//	AOD20250000975C202500014
		VS	VS	()	
199	D-MATA/41757/2025	NITYANANDA PATRA SANMITA MAHAPATRA	AMIT PRASAD BOSE	//	
		VS	VS	()	
200	D-MATA/41783/2025	NEELAMADHAB ACHARYA SANMITA MAHAPATRA	AMIT PRASAD BOSE	//	
		VS	VS	()	
201	D-MATA/41829/2025	NEELAMADHAB ACHARYA SANTOSH KUMAR PADHI@SANTOSH KUMAR PADHI	BYOTIRMAYA SAHOO	//	
		VS	VS	()	
202	D-MSA/41751/2025	SUSMITA SAHU AJAYA KUMAR CHOUDHURY	SUDEEP KUMAR SARANGI	//	AOD20250000975C202500013
		VS	VS	()	
203	D-RPFAM/41622/2025	ADITYA KUMAR PANDA KAILASH CHANDRA SAHOO	GYANA RANJAN MAHAPATRA	//	
		VS	VS	()	
204	D-RPFAM/41685/2025	MANORAMA SAHOO ACHYUTA @ ACHUTA CHARAN PRADHAN	NIRANJAN LENKA	//	
		VS	VS	()	

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205	D-RPFAM/41698/2025	BANSIDHAR BERA BASANTA KUMAR MUDULI VS ARATI MUDULI	GOPAL PRASAD JENA VS	// // 0 //	
206	D-RPFAM/41790/2025	SRABANEE MOHAPATRA VS RASHMI RANJAN PRAHARAJ	ALOK KUMAR MOHAPATRA VS	// 0 //	
207	D-RSA/41630/2025	KHETRABASI KARMI VS PICHHANU BACHHOR	AMIT KUMAR NATH VS	// 0 //	
208	D-RSA/41695/2025	PREMANANDA DAS VS NAMITA DAS	NIRANJAN PRASAD PATRA VS	// 0 //	
209	D-RSA/41814/2025	MONALISA PATRO VS RENUBALA JENA	BHASKAR CHANDRA PANDA VS	// 0 //	
210	D-RSA/41826/2025	DEBASHIS SAHOO VS RATIKANTA DASH	SOURAV SUMAN BHUYAN VS	// 0 //	
211	D-RSA/41828/2025	ASHIS KUMAR SAHOO VS RATIKANTA DASH	SOURAV SUMAN BHUYAN VS	// 0 //	
212	D-RVWPET/41661/2025	TILA DEI VS SUSHANT JENA	AMBIKA PRASAD RAY VS	// 0 //	
213	D-RVWPET/41663/2025	LAXMIPRIYA BEHERA @ NETA BEHERA VS NEW INDIA ASSURANCE CO. LTD., CUTTACK	AMBIKA PRASAD RAY VS	// 0 //	
214	D-RVWPET/41819/2025	PRAFULA KUMAR SAHU VS THE SECRETARY, ODISHA REAL ESTATE REGULATORY AUTHORITY,	Siddhant Sarangi VS	// 0 //	AOD2025000975C202500016
215	D-RVWPET/41825/2025	NIRANJAN SAHOO VS CANARA BANK, SATYABADI BRANCH, PURI	AMIYA KUMAR MOHANTY VS	// 0 //	

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216	D-RVWPET/41830/2025	SURJEET PARIDA VS CHINMAYEE RAUL	RAJIB LOCHAN PATTNAIK VS	// ()	
217	D-RVWPET/41831/2025	PURUSOTTAM NAYAK VS UNION OF INDIA	ADV. VS	// ()	
218	D-SAO/41823/2025	BRAJARAJ DAS VS NRUSINGHA BEHERA	SOURAV SUMAN BHUYAN VS	// ()	
219	D-TRP(C)/41643/2025	ASHA SETHI VS SANJIBA KUMAR SETHY	LALITENDU MOHAPATRA VS	// ()	AOD20230000595C202500008
220	D-TRP(C)/41769/2025	MONALISA THAKUR @ KSHATRI VS BANABIHARI THAKUR	DEBABRATA RATH VS	// ()	
221	D-TRP(C)/41775/2025	SUBHASHREE MISHRA VS SISIR KUMAR MISHRA	AMITAV TRIPATHY VS	// ()	
222	D-TRP(C)/41817/2025	SUNITA NAIK @ BAGH VS SUSHANTA KUMAR BAGH	SASWATI MOHAPATRA VS	// ()	
223	D-TRP(C)/41822/2025	BIKRAM KESHARI PANDA VS SWAGATIKA PATRO	OM SWARUP VS	// ()	
224	D-WA/41656/2025	BICHITRA KUMAR JENA VS UNION OF INDIA	SISIR KUMAR PUROHIT VS	// ()	
225	D-WA/41679/2025	STATE OF ODISHA VS ANANTA NARAYAN NAIK	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202500417
226	D-WA/41702/2025	SANUJA DAS VS STATE OF ODISHA	NIRANJAN PANDA VS	// ()	
227	D-WA/41752/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202500416

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		VS	VS	()	
228	D-WA/41803/2025	RABINDRA MUNDARI NIRANJAN BARIK	SOUMYA MISHRA	//	
		VS	VS	()	
229	D-WA/41827/2025	SRI JAMBESWAR MAHADEV BIJE, JAMARA, KENDRAPARA MOULANA SK. ABDUL GANI	PRAGNAYA NANDA PATTNAIK	//	
		VS	VS	()	
230	D-WP(C)/41608/2025	STATE OF ODISHA RABINDRA KUMAR RATH	SARADA PRASAD DASH	//	
		VS	VS	()	
231	D-WP(C)/41609/2025	STATE OF ODISHA KRISHNA CHANDRA PATRA	TATHAGATA SAHOO	//	AOD20240000806C202500052
		VS	VS	()	
232	D-WP(C)/41611/2025	STATE OF ODISHA RAHUL SHARMA	AGASTI KANUNGO	//	
		VS	VS	()	
233	D-WP(C)/41612/2025	UNION OF INDIA M/S. NARAYANI SONS INDIA PVT. LTD., KENDUJHAR	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	()	
234	D-WP(C)/41614/2025	ASST. COMMISSIONER CT AND GST, BARBIL CIRCLE, KEONJHAR THE BRANCH MANAGER PNB METLIFE INSURANCE CO. LTD. KUMAR ROUT	PRANAYA KISHORE HARICHANDAN	//	AOR20230000872C202500082
		VS	VS	()	
235	D-WP(C)/41615/2025	PRASANTA KUMAR TAREI THE BRANCH MANAGER PNB MET LIFE INSURANCE CO. LTD. KUMAR ROUT	PRANAYA KISHORE HARICHANDAN	//	AOR20230000872C202500081
		VS	VS	()	
236	D-WP(C)/41616/2025	PRASANTA KUMAR TAREI SUDARSAN NAYAK	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500055
		VS	VS	()	
237	D-WP(C)/41617/2025	STATE OF ODISHA SABITRI MOHARANA	SUBRAT SATPATHY	//	
		VS	VS	()	
238	D-WP(C)/41618/2025	STATE OF ODISHA RAMA CHANDRA BEHERA	RANJAN KUMAR ROUT	//	AOR20230000872C202500083
		VS	VS	()	

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239	D-WP(C)/41619/2025	STATE OF ODISHA KRISHNA CHANDRA PATRA VS	TATHAGATA SAHOO VS	// // 0	AOD20240000806C202500053
240	D-WP(C)/41621/2025	STATE OF ODISHA GANGA PARIDA VS	SAROJ RANJAN SUBUDHI VS	// // 0	
241	D-WP(C)/41623/2025	STATE OF ODISHA MAMATA MRUDUHASINI SAHANI VS	RABINDRANATH SENAPATI VS	// // 0	
242	D-WP(C)/41624/2025	THE COMMISSIONER CUM SECRETARY WOMEN AND CHILD DEVELOPMENT DEPT., ODISHA, BBSR BRAHMANANDA SAHOO VS	SANTOSH KUMAR SWAIN VS	// // 0	
243	D-WP(C)/41627/2025	UNION OF INDIA BINODINI PANDA VS	SATYA SUNDAR KANUNGO VS	// // 0	
244	D-WP(C)/41631/2025	COLLECTOR CUTTACK POOJA SWAIN VS	DEBASIS SAHOO VS	// // 0	
245	D-WP(C)/41632/2025	STATE OF ODISHA M/S.SASWATEE SUVASMITA MOHAPATRA, JAGATSINDHAPUR VS	SINDHAPUR LAL AGARWAL VS	// // 0	
246	D-WP(C)/41634/2025	ADDITIONAL COMMISSIONER GST, BBSR DILLIP ROUT VS	MAMATA MISHRA VS	// // 0	
247	D-WP(C)/41635/2025	TAHASILDAR MARSHAGHAI, KENDRAPARA NABIN KUMAR SAI VS	AMIT KUMAR NATH VS	// // 0	
248	D-WP(C)/41637/2025	STATE OF ODISHA SRIKANTA DHAL VS	BITAS KUMAR SWAIN VS	// // 0	
249	D-WP(C)/41638/2025	STATE OF ODISHA DILLIP ROUT VS	MAMATA MISHRA VS	// // 0	
		TAHASILDAR MARSHAGHAI, KENDRAPARA		//	

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250	D-WP(C)/41639/2025	SUMANI ANANDITA VS ADDITIONAL COMMISSIONER, BBSR	JASHOBANTA DASH VS	// ()	
251	D-WP(C)/41641/2025	SUBHAS CHANDRA PARIDA VS ADDITIONAL COMMISSIONER, BBSR	JASHOBANTA DASH VS	// ()	
252	D-WP(C)/41644/2025	MANJUSHREE PARIDA VS ADDITIONAL COMMISSIONER, BBSR	JASHOBANTA DASH VS	// ()	
253	D-WP(C)/41646/2025	SURESH CHANDRA SARANGI VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// ()	
254	D-WP(C)/41650/2025	DEBASIS DASH VS INDIAN OIL CORPORATION LTD., MUMBAI	NISHIKANT MISHRA VS	// ()	
255	D-WP(C)/41652/2025	UNION OF INDIA VS RITESH SAHU	JAGYAN BALK MOHANTY,C.G.C VS	// ()	AOD20250000162C202500001
256	D-WP(C)/41654/2025	BATU PADHAN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// ()	AOD20220003080C202500015
257	D-WP(C)/41660/2025	SATEESH KUMAR PRADHAN VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// ()	
258	D-WP(C)/41664/2025	DILLIP @ DILIP KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// ()	
259	D-WP(C)/41665/2025	PRANANATH SAHU VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// ()	
260	D-WP(C)/41666/2025	RAHUL SHARMA VS UNION OF INDIA	AGASTI KANUNGO VS	// ()	
261	D-WP(C)/41670/2025	JADUMANI PRADHAN	AUROBINDA SAHOO	//	AOD20220003080C202500016

**ORISSA HIGH COURT****FILING REPORT AS ON :10/10/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	()	
262	D-WP(C)/41671/2025	STATE OF ODISHA BISWA RANJAN PRADHAN	SUKANTA KUMAR DALAI	//	AOD20240000306C202500142
		VS	VS	()	
263	D-WP(C)/41672/2025	STATE OF ODISHA BISWA RANJAN PRADHAN	SUKANTA KUMAR DALAI	//	AOD20240000306C202500141
		VS	VS	()	
264	D-WP(C)/41676/2025	STATE OF ODISHA BHIKARI CHARAN PANDA	SATYAJIT BEHERA	//	
		VS	VS	()	
265	D-WP(C)/41678/2025	STATE OF ODISHA SANJAY TIKU	SARADA PRASANNA SARANGI	//	
		VS	VS	()	
266	D-WP(C)/41680/2025	IDBI BANK LIMITED, BBSR SURENDRANATH PATRO	SATYANARAYAN MOHAPATRA	//	
		VS	VS	()	
267	D-WP(C)/41681/2025	STATE OF ODISHA UMARANI SINGH	SUBASH CHANDRA ROUTRAY	//	
		VS	VS	()	
268	D-WP(C)/41682/2025	STATE OF ODISHA RAMESH KUMAR BEHERA	BIPIN KUMAR NAYAK	//	
		VS	VS	()	
269	D-WP(C)/41683/2025	STATE OF ORISSA BARSHARANI SAHOO	SRINIBASH SATAPATHY	//	
		VS	VS	()	
270	D-WP(C)/41687/2025	STATE OF ODISHA PRASANTA KUMAR JENA	PRASANTA KUMAR JENA	//	
		VS	VS	()	
271	D-WP(C)/41688/2025	STATE INFORMATION COMMISSIONER, ODISHA ARUPANANDA NAYAK	DURGA PRASAD JENA	//	
		VS	VS	()	
272	D-WP(C)/41689/2025	STATE OF ODISHA DILLIP KUMAR SETHI	HARMOHAN DHAL	//	
		VS	VS	()	

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**FILING REPORT AS ON :10/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/41690/2025	STATE OF ODISHA PRASANTA KUMAR DAS VS	KAPILA CHARAN NAYAK VS	// // 0	
274	D-WP(C)/41692/2025	STATE OF ODISHA BISHNU CHARAN MISHRA VS	BIBUDHENDRA KUMAR RATH VS	// // 0	
275	D-WP(C)/41693/2025	SECRETARY, SC AND ST DEPARTMENT, BBSR NABARANGPUR INSTITUTE OF ALLIED MEDICAL SCIENCE	GENE PRASAD JENA VS	// // 0	
276	D-WP(C)/41696/2025	THE STATE OF ODISHA DR.SAMBHU PANIGRAHI VS	SAMBHU PANIGRAHY VS	// // 0	
277	D-WP(C)/41697/2025	STATE OF ODISHA SANTILATA BHUYAN VS	RAJ KISHORE SWAIN VS	// // 0	
278	D-WP(C)/41699/2025	STATE OF ODISHA A. KRISHNA RAO VS	DIPTI RANJAN BHOKTA VS	// // 0	
279	D-WP(C)/41703/2025	STATE OF ORISSA AJAYA KUMAR MISHRA VS	HARA PRASAD RATH VS	// // 0	
280	D-WP(C)/41705/2025	STATE OF ODISHA SUMITRA DEVI SHARMA VS	STHITI PRAGYAN SUNANDINI VS	// // 0	
281	D-WP(C)/41709/2025	REGISTRAR, BIRTH AND DEATHS, CUTTACK NAGENDRANATH SWAIN VS	MUNICIPALITY CORPORATION, CUTTACK MIHIR SEKHAR SAHOO VS	// // 0	
282	D-WP(C)/41712/2025	STATE OF ODISHA GOPAL KRUSHNA SETHI VS	GOPAL KRUSHNA NANDA VS	// // 0	
283	D-WP(C)/41714/2025	STATE OF ODISHA SACHINDRA PRASAD DAS @ SHACHINDRA VS	DEEPALI MAHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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**FILING REPORT AS ON :10/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/41716/2025	RAJDEEP BUBNA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
285	D-WP(C)/41717/2025	MAHESH PATNAIK VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
286	D-WP(C)/41718/2025	NIRANJAN BEHERA VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
287	D-WP(C)/41719/2025	M/S.SHREE MAHABIR ASSOCIATES, BBSR VS ADDITIONAL COMMISSIONER OF STATE TAX APPEAL, CT AND GST TERRITORIAL RANGE, BALASORE,	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
288	D-WP(C)/41720/2025	PRIYA MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
289	D-WP(C)/41721/2025	SRIKANTA KUMAR JENA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //	
290	D-WP(C)/41722/2025	BHILAI ENGINEERING CORPORATION LIMITED, CHINDI VS STEEL AUTHORITY OF INDIA LIMITED	CHINMISGARBARIK VS	// 0 //	
291	D-WP(C)/41723/2025	AJAYA BEHERA VS STATE OF ODISHA	SUBASH CH. BAIRIGANJAN VS	// 0 //	
292	D-WP(C)/41724/2025	BANAMALI MISHRA VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //	
293	D-WP(C)/41725/2025	RAJESH PRADHAN VS DISTRICT JUDGE, KENDRAPARA	SOMANATH MISHRA VS	// 0 //	
294	D-WP(C)/41727/2025	SABITA MISHRA VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //	
295	D-WP(C)/41728/2025	BIRANCHI NARAYANA NATH	PRABHASI NAYAK	//	

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		VS	VS	0	
296	D-WP(C)/41729/2025	CHIEF EXECUTIVE OFFICER, TP CENTRAL ODISHA DISTRIBUTION LTD, BBSR PRADIP KUMAR PATAJOSHI	BIKRAM SENAPATI	//	
		VS	VS	0	
297	D-WP(C)/41731/2025	STATE OF ODISHA SUCHISMITA SARANGI	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
298	D-WP(C)/41733/2025	STATE OF ODISHA BIJAY KUMAR SAHOO	AMIT PRASAD BOSE	//	
		VS	VS	0	
299	D-WP(C)/41735/2025	REGISTRAR (JUDICIAL) HIGH COURT OF ORISSA, CUTTACK BALESWAR SINGH	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
300	D-WP(C)/41736/2025	UNION OF INDIA SHAIBAL SEN	ANAM CHARAN PANDA	//	
		VS	VS	0	
301	D-WP(C)/41737/2025	STATE OF ODISHA BIRUPAKSHYA SAHU	SANTOSH KUMAR DASH	//	
		VS	VS	0	
302	D-WP(C)/41738/2025	STATE OF ODISHA THE MANAGER, M/S.ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., BBSR	GRANJEER KUMAR SINGH	//	
		VS	VS	0	
303	D-WP(C)/41739/2025	SUBHADRA PATRA ARUP KUMAR GANDA	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
304	D-WP(C)/41740/2025	STATE OF ODISHA PRAHALLAD NAYAK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
305	D-WP(C)/41741/2025	THE STATE OF ODISHA SANJAY KUMAR DAS	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, BBSR		//	
306	D-WP(C)/41743/2025	RINA KUMARI BIDYUT PRABHA GOUDA	SANTOSH KUMAR DASH	//	
		VS	VS	0	

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307	D-WP(C)/41744/2025	STATE OF ODISHA M/S. PI INDUSTRIES LTD. VS	ISHWAR MOHANTY VS	// // ()	AOR20220001418C202500004
308	D-WP(C)/41746/2025	STATE OF ODISHA RANJIT KUMAR PATRA VS	TRILOCHAN DASH VS	// // ()	AOR20220002374C202500167
309	D-WP(C)/41747/2025	STATE OF ODISHA KHULANA SAHOO VS	ARUN KUMAR PATRA VS	// // ()	
310	D-WP(C)/41748/2025	STATE OF ODISHA MATRUBHASA PRACHAR SAMITI VS	CHITRASEN PARIDA VS	// // ()	AOR20220001432C202500039
311	D-WP(C)/41753/2025	CENTRAL BOARD OF DIRECT TAXES, CBDT SISIR KUMAR DAS VS	PRASANTA KUMAR MISHRA VS	// // ()	
312	D-WP(C)/41755/2025 WP(C)/28860/2025	UNION OF INDIA JANARDAN SAHOO @ SAHU VS	ANJAN PATNAIK VS	// // ()	
313	D-WP(C)/41759/2025	STATE OF ODISHA SUBHALAXMI BARIK VS	SWETA PATNAIK VS	// // ()	
314	D-WP(C)/41760/2025	STATE OF ODISHA MAHENDRA KUMAR ROUTRAY VS	AMIT PRASAD BOSE VS	// // ()	
315	D-WP(C)/41761/2025	REGISTRAR (JUDICIAL) HIGH COURT OF ORISSA, CUTTACK BANDITA NAYAK VS	ANURAG PATI VS	// // ()	
316	D-WP(C)/41762/2025	STATE OF ODISHA SUDHIR KUMAR MEHER VS	LAXMIKANTA MOHANTY VS	// // ()	
317	D-WP(C)/41763/2025	STATE OF ODISHA PATITA PABAN PRADHAN VS	SANJAY KUMAR DAS VS	// // ()	
		THE COLLECTOR, BALASORE		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/41765/2025	UMESH BANCHHAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
319	D-WP(C)/41766/2025	PRATIMA BISWAL VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //	
320	D-WP(C)/41767/2025	NABIN KUMAR SA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
321	D-WP(C)/41768/2025	TANKADHAR BISWAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
322	D-WP(C)/41771/2025	BISHNU PRIYA MOHANTY VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// 0 //	
323	D-WP(C)/41772/2025	PRANAYA KUMAR PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
324	D-WP(C)/41774/2025	PRAVAT KUMAR DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
325	D-WP(C)/41777/2025	DEBI PRASAD SAHU VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //	
326	D-WP(C)/41778/2025	RPG LIFE SCIENCES LIMITED, JAJPUR VS STATE OF ODISHA	PRANAYA SAHOO VS	// 0 //	
327	D-WP(C)/41781/2025	CHOUDHURY LAXMIDHAR SAHOO VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
328	D-WP(C)/41782/2025	LAXMIKANTA PADHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
329	D-WP(C)/41784/2025	KUNJALATA PRUSTY	SUKANTA KUMAR NAYAK (2)	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
330	D-WP(C)/41785/2025	DISTRICT CONSUMER DISPUTES REDERSSAL COMMISSION, BHADRAK TRANSCORD TELSCAPE PRIVATE LTD, BBSR	RABINDRA NATH PANDA	//	
		VS	VS	0	
331	D-WP(C)/41786/2025	SUPERINTENDENT, CGST AND CX, BBSR-II AJIT KUMAR NAYAK @ AJIT NAYAK	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
332	D-WP(C)/41788/2025	STATE OF ODISHA RASMITA BACHER	MANDAN SUNDAR BEHERA	//	
		VS	VS	0	
333	D-WP(C)/41789/2025	STATE OF ODISHA SUBRAT KUMAR AMANTA	AMIT KUMAR NATH	//	
		VS	VS	0	
334	D-WP(C)/41791/2025	STATE OF ODISHA GOPAL MONDAL	MADAN SUNDAR BEHERA	//	
		VS	VS	0	
335	D-WP(C)/41792/2025	STATE OF ODISHA RANJAN KUMAR SAHOO	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
336	D-WP(C)/41793/2025	STATE OF ODISHA SARAT PRADHAN	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
337	D-WP(C)/41794/2025	STATE OF ODISHA SUBHASHREE PANDI @ SUBHASREE PANDI	ATUL KUMAR MOHANTY	//	
		VS	VS	0	
338	D-WP(C)/41795/2025	STATE OF ODISHA M/S. THAKUR FLYASH BRICKS, PURI	JAYDEEP PAL	//	
		VS	VS	0	
339	D-WP(C)/41796/2025	THE DIVISIONAL MANAGER, TPCODL, BED, BBSR DEVOG BALIAPAL PANCHAYAT LEVEL MISSION SHARDA PAPERASHION, NDA LESORE	MANOJ OJHA	//	
		VS	VS	0	
340	D-WP(C)/41797/2025	STATE OF ODISHA PURNA CHANDRA SASMAL	MANOJ OJHA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/41798/2025	STATE OF ODISHA DIBAKAR SAHU VS	ASHWINI KUMAR DAS VS	// // ()	
342	D-WP(C)/41799/2025	THE ZONAL MANAGER, LIC OF INDIA, FIRST FLOOR NALCO NAGAR, BBSR ANITYA KUMAR MOHANTY VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500147
343	D-WP(C)/41800/2025	STATE OF ODISHA RASHMIKANTA SATAPATHY VS	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500148
344	D-WP(C)/41801/2025	CAN FIN HOMES LIMITED PRAMOD KUMAR MOHAPATRA VS	TAPAN KUMAR MANDAL VS	// // ()	
345	D-WP(C)/41802/2025	STATE OF ODISHA BODDEPALLI PRAVEEN KUMAR VS	SWAPNA KUMAR OJHA VS	// // ()	
346	D-WP(C)/41805/2025	UNION OF INDIA ODISHA POWER TRANSMISSION CORPORATION LIMITED VS	Hemal Chandra Nayak VS	// // ()	AOR20220001657C202500125
347	D-WP(C)/41806/2025	ULLAL BEWA PRAHALLAD MAJHI VS	SOUMYAKANTA MOHAPATRA VS	// // ()	
348	D-WP(C)/41807/2025	STATE OF ODISHA JOGENDRA BEHERA AND OTHERS VS	BARIK SRIKANT KUMAR VS	// // ()	AOD20240000581C202500145
349	D-WP(C)/41808/2025	THE STATE OF ODISHA AND OTHERS MS KALUA RICE MILL VS	BARIK SRIKANT KUMAR VS	// // ()	AOD20240000581C202500146
350	D-WP(C)/41809/2025	IFFCO TOKIO GI Co LTD AND OTHERS HAREKRISHNA TRAVELS, DHENKANAL VS	LAXMINARAYAN SAHOO VS	// // ()	
351	D-WP(C)/41810/2025	SUPERINTENDENT, DHENKANAL RANGE RASHMIKANTA BEHERA VS	SURYAKANTA JENA VS	// // ()	
		STATE BANK OF INDIA		//	

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### FILING REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/41812/2025	HEMANTA JENA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// () //	
353	D-WP(C)/41813/2025	SHRAVANI OILS PRIVATE LTD, CUTTACK VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// () //	
354	D-WP(C)/41815/2025	SAMIR PARTIDA VS JANA SMALL FINANCE BANK, BBSR	SURYAKANTA JENA VS	// () //	
355	D-WPCRL/31281/2025	MANORAMA DAS VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	/ /0 () //	
356	D-ABLAPL/31205/2025	SHAHBAZ ANSARI@SAHABAZ KHAN VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /12 /2019 () //	
357	D-ABLAPL/31210/2025	P. RAJA RAO DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /38 /2018 () //	
358	D-ABLAPL/31211/2025	DIPTI RANJAN BHUJABALA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	NIRAKARPUR /317 /2024 () //	
359	D-ABLAPL/31214/2025	PRASANTA BISWAL @ PRASANT KU. BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /368 /2025 () //	
360	D-ABLAPL/31220/2025	NARAYAN MOHANTY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOPALPUR /217 /2025 () //	
361	D-ABLAPL/31226/2025	BABULA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /415 /2025 () //	
362	D-ABLAPL/31227/2025	ASHOK KUMAR ROUT VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BARI RAMACHANDRA /16 /2025 () //	
363	D-ABLAPL/31228/2025	SURYANARAYAN@SURYA NARAYAN DASH	RASHMI RANJAN SINHA	JAGATSINGPUR /772 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/31229/2025	PRADEEP BHUJABAL	JYOTIRMAYA SAHOO	NIRAKARPUR /318 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/31230/2025	SUBASH CHANDRA DALEI	SURESH KUMAR JENA	HANDAPA /221 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/31233/2025	LAVANYA SAHOO @ LABANYA SAHU	PABITRA KUMAR DUTTA	BANARAPAL /508 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/31235/2025	KIRAN RAJ KAR	BISHNU BRATA SINGH	BALASORE TOWN /277 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/31238/2025	UMAKANTA MOHANTA	SUSANTA SEKHAR PARIDA	BAHALDA /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/31239/2025	JAYADRATHA MOHANTA	SUSANTA SEKHAR PARIDA	BAHALDA /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/31240/2025	SUDHIR KUMAR SAHOO@SAHU	PABITRA KUMAR DUTTA	BANARAPAL /508 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/31241/2025	DINABANDHU MOHANTA	SUSANTA SEKHAR PARIDA	BAHALDA /152 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/31243/2025	GOBINDA DAS	JAJATI KESHARI KHUNTIA	MARINE PS AT JAMBO /189 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/31244/2025	RUPALI PRADHAN	PANCHANAN PANIGRAHI	BAGDIA /185 /2025	AOR2025000001C202500060
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/31245/2025	KANHU CHARAN MOHARANA	PANCHANAN PANIGRAHI	MUNIGUDA /188 /2025	AOR2025000001C202500061
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/31249/2025	STATE OF ODISHA JAY PRAKASH MALLICK @ SOM VS	ANUGRAHA NARAYAN SAMANTRAY VS	// KUJANGA /332 /2025 ()	
376	D-ABLAPL/31253/2025	STATE OF ODISHA BISHNU BAGHAR VS	PRAKASH KUMAR MISHRA VS	// NARASINGHPUR /36 /2004 ()	
377	D-ABLAPL/31266/2025	STATE OF ODISHA RITENDRA SURA @ RITENDRA KUMAR SURA VS	PRASANNA KUMAR MISHRA VS	// JARADA /249 /2025 ()	AOR20220001528C202500002
378	D-ABLAPL/31269/2025	STATE OF ODISHA PABITRA BEHERA VS	TARA PRASAD MOHAPATRA VS	// SATYABADI /306 /2025 ()	
379	D-ABLAPL/31272/2025	STATE OF ODISHA PRACHI PATNAIK VS	ALOK KUMAR MOHAPATRA VS	// NAYAPALLI P.S. /553 /2025 ()	
380	D-ABLAPL/31273/2025	STATE OF ODISHA DOLAMANI DEEP VS	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202500081
381	D-ABLAPL/31274/2025	STATE OF ODISHA(VIG.) DIPAK @ DEEPAK PRADHAN VS	JAGABANDHU SAHU VS	// LOISINGHA(BOLANGIR) /261 /2025 ()	AOR20220001487C202500080
382	D-ABLAPL/31275/2025	STATE OF ODISHA SUKANTA KUMAR SETHI @ JAGU VS	SUSHANTA KUMAR SAMANTARAY VS	// G.R.P.S. /190 /2025 ()	
383	D-ABLAPL/31280/2025	STATE OF ODISHA RABINDRA KUMAR ROUT VS	AJAYA KUMAR ROUT VS	// KHAIRA /252 /2025 ()	
384	D-ABLAPL/31284/2025	STATE OF ODISHA KRUTIBAS NAYAK @ PIYUSH NAYAK VS	SATYAPADA SHARMA VS	// PLANTSITE /782 /2025 ()	AOR20220000138C202500028
385	D-ABLAPL/31285/2025	STATE OF ODISHA PRAFULLA CHANDRA PRADHAN VS	SOUBHAGYA KUMAR DASH VS	// ANANDAPUR /267 /2025 ()	AOR20220001631C202500276
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/31288/2025	ARABINDA JENA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHARATPUR PS /378 /2025 () //	
387	D-ABLAPL/31289/2025	BHABA @ BHABAGRAHI BINDHANI VS STATE OF ODISHA	BIKASH KARNA VS	CHAKAPADA PS /98 /2025 () //	
388	D-ABLAPL/31291/2025	SHIV @ SIBA RANJAN SAHOO VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	NAYAGARH /368 /2025 () //	
389	D-ABLAPL/31293/2025	BABAJI CHARAN BEHERA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	JAGATSINGPUR /795 /2025 () //	
390	D-ABLAPL/31300/2025	RASMIRANJAN MALLIK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /578 /2025 () //	
391	D-ABLAPL/31302/2025	NAMITA PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	DELANGA /350 /2025 () //	
392	D-ABLAPL/31303/2025	AJIT KUMAR SAHOO @ AJAYA VS STATE OF ODISHA	KISHORE CHANDRA KAR VS	BINJHARPUR /456 /2025 () //	AOR20220001040C202500007
393	D-ABLAPL/31305/2025	SURENDRA KUMAR SWAIN VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	TIGIRIA /185 /2025 () //	
394	D-ABLAPL/31310/2025	PITABAS NAYAK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	CHHENDIPADA /432 /2025 () //	AOD20240000603C202500032
395	D-ABLAPL/31315/2025	GOBINDA MALLICK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	GOBINDAPUR /221 /2025 () //	
396	D-ABLAPL/31316/2025	BISWABHUSAN HARICHANDAN MOHAPATRA @ KUNAR VS STATE OF ODISHA	KUNARSH CHANDRA JENA VS	BALIANTA P.S. /419 /2025 () //	AOR20220003144C202500015
397	D-ABLAPL/31318/2025	RAJAT KUMAR BEHERA	SATYAJIT MOHAPATRA (2)	SORO /760 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/31319/2025	SK. GUFAN ALLI	RAMESH CHANDRA MAHARANA	JAGATPUR /342 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/31321/2025	MOHAN KUMAR SAMAL	SATYAJIT MOHAPATRA (2)	SORO /819 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/31324/2025	SANTOSH BARIK@SANTOSH KUMAR BARIKI	TARA PRASAD MOHAPATRA	SATYABADI /174 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/31325/2025	SANDEEP RANJAN NAYAK	GOREKHANATH DASH	JODAPADAR /163 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/31329/2025	JASODA NAYAK @ TIKINA NAYAK	GOREKHANATH DAS	JODAPADAR /163 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/31333/2025	SK. WASIM EKRAM @ SK. GUDDU	SANDEEP RAJ PANDA	KANJIPANI /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/31334/2025	SANTOSH KUMAR MOHANTY	BASANTA KUMAR DAS	SORO /813 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/31337/2025	MD. SAHID AFROJ @ AFROZ	SANDEEP RAJ PANDA	TELKOI /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/31342/2025	BIDYADHAR MANDAL	JITENDRA KUMAR MISHRA (2)	SINGLA /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/31344/2025	MD. SAHID AFROJ @ AFROZ	SANDEEP RAJ PANDA	TELKOI /50 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/31349/2025	SK. WASIM EKRAM @ SK. GUDDU	SANDEEP RAJ PANDA	KANJIPANI /25 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/31350/2025	STATE OF ODISHA RANJAN KU. SAHOO VS	BIKASH CHANDRA PARIJA VS	// KUAKHIA /282 /2025 ()	
410	D-ABLAPL/31356/2025	STATE OF ODISHA JITENDRA KUMAR JENA VS	ALOK KUMAR MOHAPATRA VS	// NIRAKARPUR /83 /2018 ()	
411	D-ABLAPL/31359/2025	STATE OF ODISHA JITENDRA SAHOO VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /279 /2025 ()	
412	D-ABLAPL/31361/2025	STATE OF ODISHA D. TEJESWAR RAO VS	RAKESH KUMAR DAS VS	// BERHAMPUR TOWN /327 /2025 ()	AOR20220001298C202500022
413	D-ABLAPL/31364/2025	STATE OF ODISHA BIJAY KUMAR PRAMANIK VS	SEJAL NAYAK VS	// / /0 ()	
414	D-ABLAPL/31366/2025	STATE OF ODISHA SUBHAM CHOUDHURY VS	JYOTIRMAYA SAHOO VS	// HINJILI /496 /2025 ()	
415	D-ABLAPL/31367/2025	STATE OF ODISHA PABITRA KUMAR DAS VS	DEBASISH PATNAIK VS	// NEMALO /198 /2025 ()	
416	D-ABLAPL/31371/2025	STATE OF ODISHA RAHUL BISHI VS	BIRAJA PRASAD NANDA VS	// BHAWANIPATNA SADAR /395 /2025 ()	
417	D-ABLAPL/31374/2025	STATE OF ODISHA SK. MISKIN @ BHULU VS	DIBYA JYOTI SAHOO VS	// GOPALPUR /171 /2025 ()	AOD20240000587C202500022
418	D-ABLAPL/31375/2025	STATE OF ODISHA BAPUJI NAIK @ BABU NAIK VS	MANGU NANDY VS	// BANIGOCHA /20 /2025 ()	
419	D-ABLAPL/31376/2025	STATE OF ODISHA ANIL KUMAR CHOUDHURY@ANIL CHOUDHURY VS	JYOTIRMAYA SAHOO VS	// JARADA /336 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/31377/2025	KAILASH CHANDRA KAR VS STATE OF ODISHA	SIDHARTHA DAS VS	RUGUDI /125 /2025 () //	
421	D-ABLAPL/31378/2025	SRIKANTA MAHARANA VS STATE OF ODISHA	LALIT MOHAN MANGARAJ VS	GOLANTHARA (BERHAMPUR) /447 /2025 () //	
422	D-ABLAPL/31380/2025	MD. SABAN @ MOHAMMED SABAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /224 /2025 () //	
423	D-ABLAPL/31381/2025	LIPUN PANIGRAHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JARADA /336 /2025 () //	
424	D-ABLAPL/31385/2025	KANHU CHARAN SAMANTASINGHAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /290 /2025 () //	
425	D-ABLAPL/31395/2025	KUMAR BALLAV DALAI @ KULU VS STATE OF ODISHA	SANJIT KUMAR DAS VS	BALIPATNA /411 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :10/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/8/2019 ARBA/8/2019	SUBHANKAR PRUSTY MP	PRAFULLA CHANDRA DAS	28/2025
2	D-SAO/41823/2025 SAO/ /	BRAJARAJ DAS MP	SOURAV SUMAN BHUYAN	50/2025
3	D-CRLLP/31368/2025 CRLLP/ /	BUREAU OF INDIA STANDARDS BIS MP	SIDDHANT SARANGI	65/2025
4	D-CRLLP/31368/2025 CRLLP/ /	BUREAU OF INDIA STANDARDS BIS MP	SIDDHANT SARANGI	66/2025
5	D-MSA/41751/2025 MSA/ /	AJAYA KUMAR CHOUDHURY MP	SUDEEP KUMAR SARANGI	123/2025
6	D-CRLMP/12145/2024 CRLMP/788/2024	SARASWATI BEHERA MP	KHIROD KUMAR SWAIN	222/2025
7	D-CRLMP/29327/2025 CRLMP/1275/2025	CHHAILA BEHERA MP	SATYABRATA DASH	223/2025
8	D-SA/237/2002 SA/237/2002	PRATIMA GIRI MP	M/S. A.MUKHARJI	273/2025
9	D-SA/237/2002 SA/237/2002	PRATIMA GIRI MP	M/S. A.MUKHARJI	274/2025
10	D-SA/237/2002 SA/237/2002	PRATIMA GIRI MP	M/S. A.MUKHARJI	275/2025
11	D-SA/238/2002 SA/238/2002	PRATIMA GIRI MP	M/S. A.MUKHARJI, MR. S.D.DAS,	276/2025
12	D-SA/238/2002 SA/238/2002	PRATIMA GIRI MP	M/S. A.MUKHARJI, MR. S.D.DAS,	277/2025
13	D-SA/238/2002 SA/238/2002	PRATIMA GIRI MP	M/S. A.MUKHARJI, MR. S.D.DAS,	278/2025
14	D-JCRLA/25/2015 JCRLA/25/2015	PRAKASH@PRAKASH CH.NAIK MP	M/S L.BHUYAN	324/2025
15	D-JCRLA/66/2010 JCRLA/66/2010	BRAJA@RAJU MOHANTA MP	MS. MAHAMAYA MOHANTY	325/2025
16	D-JCRLA/66/2010 JCRLA/66/2010	BRAJA@RAJU MOHANTA MP	MS. MAHAMAYA MOHANTY	326/2025
17	D-JCRLA/43/2017 JCRLA/43/2017	SUMAN BEHERA MP	M/S SUSHANTA KU. SAMANTARAY, A.PANDA, S.MOHARANA	327/2025
18	D-TRP(C)/41643/2025 TRP(C)/ /	ASHA SETHI MP	LALITENDU MOHAPATRA	381/2025
19	D-TRP(C)/41769/2025 TRP(C)/ /	MONALISA THAKUR @ KSHATRI MP	DEBABRATA RATH	382/2025
20	D-TRP(C)/41775/2025 TRP(C)/ /	SUBHASHREE MISHRA MP	AMITAV TRIPATHY	383/2025
21	D-TRP(C)/41817/2025 TRP(C)/ /	SUNITA NAIK @ BAGH MP	SASWATI MOHAPATRA	384/2025
22	D-TRP(C)/41822/2025 TRP(C)/ /	BIKRAM KESHARI PANDA MP	OM SWARUP	385/2025
23	D-CONTC/41640/2025 CONTC/ /	DEBENDRA SAHU MP	ADV.	389/2025
24	D-CONTC/40245/2024 CONTC/7092/2024	SANTOSH KUMAR SAHOO MP	M/S. AUROVINDA MOHANTY	390/2025
25	D-CONTC/26413/2025 CONTC/3110/2025	SANJIB KUMAR DAS MP	M/S SATYAJIT MOHAPATRA	391/2025
26	D-RVWPET/266/2015	SRIPATI KARMI	M/S.PRAFULLA KU.KAR	

	RVWPET/266/2015	MP		397/2025
27	D-RVWPET/41825/2025	NIRANJAN SAHOO	AMIYA KUMAR MOHANTY	
	RVWPET/ /	MP		398/2025
28	D-RVWPET/41831/2025	PURUSOTTAM NAYAK	ADV.	
	RVWPET/ /	MP		399/2025
29	D-RPFAM/41622/2025	KAILASH CHANDRA SAHOO	GYANA RANJAN MAHAPATRA	
	RPFAM/ /	MP		466/2025
30	D-RPFAM/40424/2025	BISWAJIT PATI	JAGAJIBAN PRADHAN	
	RPFAM/ /	MP		467/2025
31	D-RPFAM/41698/2025	BASANTA KUMAR MUDULI	GOPAL PRASAD JENA	
	RPFAM/ /	MP		468/2025
32	D-CMAPL/38524/2024	MAHENDRA GIRI	SAIBRATA RATH	
	CMAPL/281/2024	MP		527/2025
33	D-MATA/41757/2025	SANMITA MAHAPATRA	AMIT PRASAD BOSE	
	MATA/ /	MP		568/2025
34	D-MATA/41783/2025	SANMITA MAHAPATRA	AMIT PRASAD BOSE	
	MATA/ /	MP		569/2025
35	D-MATA/41829/2025	SANTOSH KUMAR PADHI@SANTOSH KUMAR PADHI	AMITHRILAYA SAHOO	
	MATA/ /	MP		570/2025
36	D-FAO/41613/2025	DR. SATYANARAYAN SAHOO	DR.PURUSOTTAM CHULI	
	FAO/ /	MP		889/2025
37	D-FAO/41613/2025	DR. SATYANARAYAN SAHOO	DR.PURUSOTTAM CHULI	
	FAO/ /	MP		890/2025
38	D-FAO/11011/2025	CLAIM MANAGER, SHRI RAM GENERAL INSURANCE CO.LTD.,BBSR		
	FAO/135/2025	MP		891/2025
39	D-FAO/33495/2025	R.M., M/S. ORIENTAL INSURANCE CO.LTDS, BBSR		
	FAO/417/2025	MP		892/2025
40	D-FAO/37145/2025	OFFICER IN CHARGE(TP CELL), M/S. ORIENTAL INSURANCE CO.LTD., BBSR		
	FAO/ /	MP		893/2025
41	D-FAO/41715/2025	DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. PATL., SAMBALPUR		
	FAO/ /	MP		894/2025
42	D-FAO/41734/2025	THE MANAGER LEGAL, M/S. CHOLAMANICKAM GENERAL INSURANCE COMPANY LTD., KHURDA		
	FAO/ /	MP		895/2025
43	D-FAO/41787/2025	NAYAMA BIBI	KARUNAKAR DAS	
	FAO/ /	MP		896/2025
44	D-BLAPL/11264/2025	ABHIMANYU ROHIDAS	PABITRA KUMAR NAYAK	
	BLAPL/4130/2025	MP		1022/2025
45	D-BLAPL/4037/2024	DEEPAK KUMAR CHHOTARAY		
	BLAPL/1203/2024	MP		1023/2025
46	D-CRLREV/31209/2025	SANJIB MANNA	PUSPAMITRA MOHAPATRA	
	CRLREV/ /	MP		1123/2025
47	D-CRLREV/31277/2025	SANJIB MANNA	PUSPAMITRA MOHAPATRA	
	CRLREV/ /	MP		1124/2025
48	D-CRLREV/29166/2025	PANDAB SAHOO	ANIRUDHA DAS	
	CRLREV/744/2025	MP		1125/2025
49	D-CRLREV/507/2019	MRUTYUNJAY DEO		
	CRLREV/507/2019	MP		1126/2025
50	D-CRLREV/31296/2025	DR. ANANYA NANDA	BIBHU PRASAD DAS	
	CRLREV/ /	MP		1127/2025
51	D-CRLREV/31296/2025	DR. ANANYA NANDA	BIBHU PRASAD DAS	
	CRLREV/ /	MP		1128/2025
52	D-CRLREV/26162/2025	BUTU MAHANTY	SUSANTA SEKHAR MOHAPATRA	
	CRLREV/ /	MP		1129/2025
53	D-RSA/39020/2025	DEEPAK MOHANTA	PRASANTA KUMAR SATAPATHY	
	RSA/476/2025	MP		1430/2025
54	D-RSA/286/2004	BHAGABAN PANDA	M/S.MAHESWAR MOHANTY	
	RSA/286/2004	MP		1431/2025
55	D-RSA/26365/2025	SK. ABDUL	RAMESHISH ACHARYA	
	RSA/ /	MP		1432/2025
56	D-RSA/382/2023	SANJEEB KUMAR MOHAPATRA	JAGAJIBAN PRADHAN	
	RSA/382/2023	MP		1433/2025
57	D-RSA/41814/2025	MONALISA PATRO	BHASKAR CHANDRA PANDA	
	RSA/ /	MP		1434/2025

58	D-RSA/41826/2025 RSA/ /	DEBASHIS SAHOO MP	SOURAV SUMAN BHUYAN	1435/2025
59	D-RSA/41826/2025 RSA/ /	DEBASHIS SAHOO MP	SOURAV SUMAN BHUYAN	1436/2025
60	D-RSA/41828/2025 RSA/ /	ASHIS KUMAR SAHOO MP	SOURAV SUMAN BHUYAN	1437/2025
61	D-RSA/41828/2025 RSA/ /	ASHIS KUMAR SAHOO MP	SOURAV SUMAN BHUYAN	1438/2025
62	D-CMP/35892/2025 CMP/1478/2025	GOBINDA BARIK MP	SAILABALA JENA	1662/2025
63	D-CMP/41628/2025 CMP/ /	PRADEEP KUMAR ROUSTRAY MP	MANMAYA KUMAR DASH	1663/2025
64	D-CMP/41667/2025 CMP/ /	PUSPANJALI SWAIN MP	RANJAN KUMAR NAYAK	1664/2025
65	D-CMP/41668/2025 CMP/ /	SANDHYRANI NANDA MP	PRAKASH RANJAN BARIK	1665/2025
66	D-CMP/41691/2025 CMP/ /	ANJANA PARIDA MP	SANTOSH KUMAR DWIVEDY	1666/2025
67	D-CMP/41707/2025 CMP/ /	SUVASH KUMAR @ SUVASH CHANDRA MAWARIKA MP	MAWARIKA PRASAD MOHANTY	1667/2025
68	D-CMP/41708/2025 CMP/ /	KELI DIXIT MP	AMIYA KUMAR MISHRA	1668/2025
69	D-CMP/41674/2025 CMP/ /	T. SEETARAM KUMAR MP	SOUBHAGYA KUMAR DASH	1669/2025
70	D-CMP/33838/2025 CMP/ /	BANAMALI BARIK MP	BHAWANI SANKAR PANIGRAHI	1670/2025
71	D-CMP/20278/2025 CMP/781/2025	PRAKASH CHANDRA KHAMARI MP		1671/2025
72	D-CMP/41779/2025 CMP/ /	NARASINGHA NAIK MP	UMA CHARAN MISHRA	1672/2025
73	D-CMP/41780/2025 CMP/ /	RUNI PATRA MP	AMITAV TRIPATHY	1673/2025
74	D-CMP/41821/2025 CMP/ /	KUNJALATA JENA MP	HRUDANANDA MOHAPATRA	1674/2025
75	D-CMP/41816/2025 CMP/ /	ANITA MISHRA MP	SWARUP KUMAR PATNAIK	1675/2025
76	D-CMP/41824/2025 CMP/ /	KAMINI KUMARI JENA MP	SOURAV SUMAN BHUYAN	1676/2025
77	D-ABLAPL/16283/2025 ABLAPL/6648/2025	TARUN NAG MP		1823/2025
78	D-ABLAPL/26923/2025 ABLAPL/10526/2025	SUBHADRA LEHERI MP		1824/2025
79	D-ABLAPL/18501/2025 ABLAPL/7377/2025	KABITA MAHALIK @ PARBATI MP		1825/2025
80	D-ABLAPL/28880/2025 ABLAPL/11205/2025	BIRANCHI BINDHANI MP	PRAMOD CHANDRA SEJPADA	1826/2025
81	D-ABLAPL/28917/2025 ABLAPL/11415/2025	SHRUTI PARIDA @ SRUTI MP	MANAS KUMAR CHAND	1827/2025
82	D-ABLAPL/28730/2025 ABLAPL/11315/2025	SANU @ SONU KALANDI MP		1828/2025
83	D-ABLAPL/21462/2025 ABLAPL/8491/2025	RAJANIKANTA @ RAJANI KANTA MOHANTY MP		1829/2025
84	D-ABLAPL/24631/2025 ABLAPL/9624/2025	SK. NURANI @ SK. NOORANI @ SK. IKRAMUL HAQUE MP		1829/2025
85	D-ABLAPL/18979/2025 ABLAPL/7955/2025	SUNIL RANJAN PANI @ CHINTU PANI MP		1830/2025
86	D-ABLAPL/3236/2020 ABLAPL/3236/2020	P.DEEPAK @ JOHNNY @ JANY MP		1831/2025
87	D-ABLAPL/20822/2025 ABLAPL/8217/2025	NIAZ @ NIYAZ KHAN MP		1832/2025
88	D-ABLAPL/18658/2025 ABLAPL/10475/2025	JANAKI BALLAV PANDA MP		1833/2025
89	D-ABLAPL/18753/2025	SUMANTA KUMAR BEHERA @ BARIK		

	ABLAPL/7499/2025	MP		1834/2025
90	D-MACA/41610/2025 MACA/ /	KESHAB MUDULI MP	PRADEEP KUMAR MISHRA	2375/2025
91	D-MACA/343/2022 MACA/343/2022	LAXMI PATRA MP		2376/2025
92	D-MACA/41626/2025 MACA/ /	DEEPAK NAYAK MP	DURGA CHARAN DEY	2377/2025
93	D-MACA/41625/2025 MACA/ /	SAROJINI SAMANTARAY @ PARIDA MP	DURGA CHARAN DEY	2378/2025
94	D-MACA/41625/2025 MACA/ /	SAROJINI SAMANTARAY @ PARIDA MP	DURGA CHARAN DEY	2379/2025
95	D-MACA/37556/2025 MACA/ /	M/S. ORIENTAL INSURANCE CO. LTD., MP	GAMMUT KUMAR NATH	2380/2025
96	D-MACA/47994/2024 MACA/1148/2024	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., MP	BBSR	2381/2025
97	D-MACA/37304/2025 MACA/ /	D.M.,LEGAL,M/S. ORIENTAL INSURANCE CO.LTD., MP	BHILLARD DAS	2382/2025
98	D-MACA/39060/2025 MACA/ /	M/S. ORIENTAL INSURANCE CO.LTD., MP	BALSORENATH ROY	2383/2025
99	D-MACA/601/2023 MACA/601/2023	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO.LTD. MP		2384/2025
100	D-MACA/41677/2025 MACA/ /	SUPARA MAJHI MP	JAGABANDHU SAHU	2385/2025
101	D-MACA/41677/2025 MACA/ /	SUPARA MAJHI MP	JAGABANDHU SAHU	2386/2025
102	D-MACA/41742/2025 MACA/ /	NILAMANI SWAIN MP	BISWAJIT MOHANTY	2387/2025
103	D-MACA/41749/2025 MACA/ /	ASHOK ROUT MP	BISWAJIT MOHANTY	2388/2025
104	D-MACA/41764/2025 MACA/ /	LEGAL MANAGER, THE IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., MP	BBSR	2389/2025
105	D-MACA/41764/2025 MACA/ /	LEGAL MANAGER, THE IFFCO TOKIO GENERAL INSURANCE COMPANY LTD., MP	BBSR	2390/2025
106	D-CRLA/31216/2025 CRLA/ /	CHIKUN @ BISWAJIT SETHI MP	JYOTIRMAYA SAHOO	2759/2025
107	D-CRLA/31216/2025 CRLA/ /	CHIKUN @ BISWAJIT SETHI MP	JYOTIRMAYA SAHOO	2760/2025
108	D-CRLA/31287/2025 CRLA/ /	MOHAN CHARAN BEHERA MP	RAMANI KANTA PATTANAIAK	2761/2025
109	D-CRLA/31287/2025 CRLA/ /	MOHAN CHARAN BEHERA MP	RAMANI KANTA PATTANAIAK	2762/2025
110	D-CRLA/385/2015 CRLA/385/2015	MAJELA SUSHMA KERKETTA@MANJOLA MP		2763/2025
111	D-CRLA/31317/2025 CRLA/ /	RAJU KUMBHAR MP	KAUSTUVA MOHANTY	2764/2025
112	D-CRLA/31317/2025 CRLA/ /	RAJU KUMBHAR MP	KAUSTUVA MOHANTY	2765/2025
113	D-CRLA/29276/2025 CRLA/ /	SHANTILATA MALLICK MP	RAMAKANTA PRADHAN	2766/2025
114	D-CRLA/286/2020 CRLA/286/2020	PITABAS SAHU MP	M/S. AJIT KUMAR MOHANTY, S.R.MOHAPATRA,SATYABRATA PAND	2767/2025
115	D-CRLA/31379/2025 CRLA/ /	DILLIP GAMANGO MP	JYOTIRMAYA SAHOO	2768/2025
116	D-CRLA/31379/2025 CRLA/ /	DILLIP GAMANGO MP	JYOTIRMAYA SAHOO	2769/2025
117	D-CRLMC/11641/2025 CRLMC/1548/2025	ANDAVARUPU SURJYA CHANDRA RAO MP	NEELAKANTHA PANDA	2900/2025
118	D-CRLMC/27620/2025 CRLMC/3674/2025	SRICHANDAN KAR MP	PURNA CHANDRA DAS	2901/2025
119	D-CRLMC/31206/2025 CRLMC/ /	SAUMYA RANJAN PRADHAN MP	RABINDRANATH BARIK	2902/2025
120	D-CRLMC/31254/2025 CRLMC/ /	SUDHANSU SEKHAR BOSE MP	PRAKASH KUMAR MISHRA	2903/2025

121	D-CRLMC/23838/2025 CRLMC/3093/2025	SIBA PUJARI MP		2904/2025
122	D-CRLMC/31279/2025 CRLMC/ /	PADMALOCHAN MOHANTA MP	PRASANTA KUMAR SATAPATHY	2905/2025
123	D-CRLMC/29862/2025 CRLMC/3992/2025	ANIL PANDI@ANIL KUMAR PANDI MP		2906/2025
124	D-CRLMC/31283/2025 CRLMC/ /	RAMANATH SWAIN MP	BHASKAR CHANDRA PANDA	2907/2025
125	D-CRLMC/28018/2025 CRLMC/4033/2025	JAYARAM BARIK MP	PRADEEP KUMAR KHUNTIA	2908/2025
126	D-CRLMC/31294/2025 CRLMC/ /	JITENDRA KUMAR LENKA MP	NIRA SUNDAR PANDA	2909/2025
127	D-CRLMC/31304/2025 CRLMC/ /	MD. FIRDOS @ PAPU MP	SUSANTA KUMAR TRIPATHY	2910/2025
128	D-CRLMC/31323/2025 CRLMC/ /	RAMAKANTA SAHOO MP	SMITA RANJAN PATNAIK	2911/2025
129	D-CRLMC/31326/2025 CRLMC/ /	PRADEEP KUMAR SAHU MP	SUVENDU KUMAR RAY	2912/2025
130	D-CRLMC/31338/2025 CRLMC/ /	JONAKI KARMAKAR MP	PRASANTA KUMAR SAHOO	2913/2025
131	D-CRLMC/31336/2025 CRLMC/ /	STATE OF ODISHA MP	PARTHA SARATHI NAYAK, A.G.A.	2914/2025
132	D-CRLMC/31365/2025 CRLMC/ /	PARAMANDA GURU MP	RAJIV KUMAR MAHANTA	2915/2025
133	D-CRLMC/31386/2025 CRLMC/ /	MANOJ SWAIN MP	KHIROD KUMAR SWAIN	2916/2025
134	D-CRLMC/31397/2025 CRLMC/ /	MOHAMMED MAYUR JANI MP	SURYAKANTA JENA	2917/2025
135	D-CRLMC/31399/2025 CRLMC/ /	BISHAL ROUT MP	DHANANJAYA NAYAK	2918/2025
136	D-WA/41656/2025 WA/ /	BICHITRA KUMAR JENA MP	SISIR KUMAR PUROHIT	4051/2025
137	D-WA/9412/2024 WA/280/2024	STATE OF ODISHA MP		4052/2025
138	D-WA/41679/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4053/2025
139	D-WA/9412/2024 WA/280/2024	STATE OF ODISHA MP		4054/2025
140	D-WA/41752/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4055/2025
141	D-WA/37563/2025 WA/ /	JAYANTI NAYAK MP	LALIT KUMAR MAHARANA	4056/2025
142	D-WA/41827/2025 WA/ /	MOULANA SK. ABDUL GANI MP	PRAGNAYA NANDA PATTNAIK	4057/2025
143	D-WP(C)/41612/2025 WP(C)/ /	M/S. NARAYANI SONS INDIA PVT. LTD., KENDRAPUR MP	PRADIP KISHORE HARICHANDAN	18124/2025
144	D-WP(C)/41002/2025 WP(C)/28418/2025	BARSA BAISALI MP		18125/2025
145	D-WP(C)/45915/2024 WP(C)/27269/2024	NALU @ LALMOHAN SINGH MP	PRAFULLA CHANDRA ACHARYA	18126/2025
146	D-WP(C)/1/2025 WP(C)/70/2025	RINKI PADHAN MP	SATYAJIT MOHAPATRA (2)	18127/2025
147	D-WP(C)/41624/2025 WP(C)/ /	BRAHMANANDA SAHOO MP	SANTOSH KUMAR SWAIN	18128/2025
148	D-WP(C)/9979/2022 WP(C)/9979/2022	BIRAKISHORE PRADHAN MP	TRILOCHAN PANIGRAHI, SANJIB MOHANTY	18129/2025
149	D-WP(C)/22489/2023 WP(C)/22489/2023	BAIJAYANTI KUND MP		18130/2025
150	D-WP(C)/2489/2018 WP(C)/2489/2018	PRAMODINI DASH MP	BIJAYA KUMAR BEHERA 1	18131/2025
151	D-WP(C)/41639/2025 WP(C)/ /	SUMANI ANANDITA MP	JASHOBANTA DASH	18132/2025
152	D-WP(C)/31236/2025	LALITA KAR	UPENDRA KUMAR SAMAL	

	WP(C)/21893/2025	MP		18133/2025
153	D-WP(C)/41641/2025 WP(C)/ /	SUBHAS CHANDRA PARIDA MP	JASHOBANTA DASH	18134/2025
154	D-WP(C)/41644/2025 WP(C)/ /	MANJUSHREE PARIDA MP	JASHOBANTA DASH	18135/2025
155	D-WP(C)/20521/2024 WP(C)/11938/2024	PUVVALA NAGESWAR RAO MP		18136/2025
156	D-WP(C)/41358/2025 WP(C)/28740/2025	KAMALA PUJARI MP	SUKANTA KUMAR DALAI, KISHORE KUMAR MISHRA	18137/2025
157	D-WP(C)/8103/2024 WP(C)/5879/2024	RANJAN KUMAR MAHAPATRA MP	MANAS KUMAR SWAIN	18138/2025
158	D-WP(C)/41652/2025 WP(C)/ /	UNION OF INDIA MP	JAGYAN BALK MOHANTY,C.G.C	18139/2025
159	D-WP(C)/7/2021 WP(C)/7/2021	UNION OF INDIA MP	AUROVINDA MOHANTY	18140/2025
160	D-WP(C)/41678/2025 WP(C)/ /	SANJAY TIKU MP	SARADA PRASANNA SARANGI	18141/2025
161	D-WP(C)/38927/2025 WP(C)/ /	TIKINA SAHOO MP	SRINIVAS MOHANTY	18142/2025
162	D-WP(C)/41680/2025 WP(C)/ /	SURENDRANATH PATRO MP	SATYANARAYAN MOHAPATRA	18143/2025
163	D-WP(C)/15946/2022 WP(C)/15946/2022	UMAMANI PAIKARAY MP	AMIT PATTNAIK	18144/2025
164	D-WP(C)/41681/2025 WP(C)/ /	UMARANI SINGH MP	SUBASH CHANDRA ROUSTRAY	18145/2025
165	D-WP(C)/41683/2025 WP(C)/ /	BARSHARANI SAHOO MP	SRINIBASH SATAPATHY	18146/2025
166	D-WP(C)/35468/2025 WP(C)/ /	NIRANJAN SETHY MP	BIBHUTI BHUSAN MISHRA	18147/2025
167	D-WP(C)/41687/2025 WP(C)/ /	PRASANTA KUMAR JENA MP	PRASANTA KUMAR JENA	18148/2025
168	D-WP(C)/41692/2025 WP(C)/ /	BISHNU CHARAN MISHRA MP	BIBUDHENDRA KUMAR RATH	18149/2025
169	D-WP(C)/41699/2025 WP(C)/ /	A. KRISHNA RAO MP	DIPTI RANJAN BHOKTA	18150/2025
170	D-WP(C)/41671/2025 WP(C)/ /	BISWA RANJAN PRADHAN MP	SUKANTA KUMAR DALAI	18151/2025
171	D-WP(C)/41714/2025 WP(C)/ /	SACHINDRA PRASAD DAS @ SHACHINDRA MP	DEEPA MAHAPATRA	18152/2025
172	D-WP(C)/41672/2025 WP(C)/ /	BISWA RANJAN PRADHAN MP	SUKANTA KUMAR DALAI	18153/2025
173	D-WP(C)/40145/2025 WP(C)/27688/2025	PRADYUMNA KUMAR KHANDAI MP	SUKANTA KUMAR DALAI	18154/2025
174	D-WP(C)/23258/2025 WP(C)/16095/2025	KALPATARU DASH MP	DURGESH NARAYAN RATH	18155/2025
175	D-WP(C)/41722/2025 WP(C)/ /	BHILAI ENGINEERING CORPORATION LIMITED MP	DEEPA MAHAPATRA	18156/2025
176	D-WP(C)/41728/2025 WP(C)/ /	BIRANCHI NARAYANA NATH MP	PRABHASI NAYAK	18157/2025
177	D-WP(C)/41733/2025 WP(C)/ /	BIJAY KUMAR SAHOO MP	AMIT PRASAD BOSE	18158/2025
178	D-WP(C)/41738/2025 WP(C)/ /	THE MANAGER, M/S.ICICI LOMBARD GENERAL INSURANCE COMPANY LTD., BBSR MP	AMIT PRASAD BOSE	18159/2025
179	D-WP(C)/41737/2025 WP(C)/ /	BIRUPAKSHYA SAHU MP	SANTOSH KUMAR DASH	18160/2025
180	D-WP(C)/41739/2025 WP(C)/ /	ARUP KUMAR GANDA MP	BHAWANI SANKAR PANIGRAHI	18161/2025
181	D-WP(C)/41747/2025 WP(C)/ /	KHULANA SAHOO MP	ARUN KUMAR PATRA	18162/2025
182	D-WP(C)/41755/2025 WP(C)/28860/2025	JANARDAN SAHOO @ SAHU MP	ANJAN PATNAIK	18163/2025
183	D-WP(C)/41760/2025 WP(C)/ /	MAHENDRA KUMAR ROUSTRAY MP	AMIT PRASAD BOSE	18164/2025

184	D-WP(C)/41766/2025 WP(C)/ /	PRATIMA BISWAL MP	SPANDAN SRICHANDAN	18165/2025
185	D-WP(C)/40470/2025 WP(C)/ /	MANOJ KUMAR PRUSTY MP	CHITTA RANJAN SAHU	18166/2025
186	D-WP(C)/40470/2025 WP(C)/ /	MANOJ KUMAR PRUSTY MP	CHITTA RANJAN SAHU	18167/2025
187	D-WP(C)/41771/2025 WP(C)/ /	BISHNU PRIYA MOHANTY MP	SPANDAN SRICHANDAN	18168/2025
188	D-WP(C)/41781/2025 WP(C)/ /	CHOUDHURY LAXMIDHAR SAHOO MP	UMA CHARAN MISHRA	18169/2025
189	D-WP(C)/41778/2025 WP(C)/ /	RPG LIFE SCIENCES LIMITED, JAJPUR MP	PRANAYA SAHOO	18170/2025
190	D-WP(C)/41358/2025 WP(C)/28740/2025	KAMALA PUJARI MP	SUKANTA KUMAR DALAI	18171/2025
191	D-WP(C)/41784/2025 WP(C)/ /	KUNJALATA PRUSTY MP	SUKANTA KUMAR NAYAK (2)	18173/2025
192	D-WP(C)/41748/2025 WP(C)/ /	MATRUBHASA PRACHAR SAMITI MP	CHITRASEN PARIDA	18174/2025
193	D-WP(C)/41796/2025 WP(C)/ /	DEVOG BALIAPAL PANCHAYAT LEVEL MP	RESIDENCY PRAKASH DEBBARATION, BALESORE	18175/2025
194	D-WP(C)/41797/2025 WP(C)/ /	PURNA CHANDRA SASMAL MP	MANOJ OJHA	18176/2025
195	D-WP(C)/3346/2025 WP(C)/2755/2025	ANCHALIK HIGH SCHOOL, TABALA, SAMBALPUR MP	BADHUN DAS	18177/2025
196	D-WP(C)/41801/2025 WP(C)/ /	PRAMOD KUMAR MOHAPATRA MP	TAPAN KUMAR MANDAL	18178/2025
197	D-WP(C)/41801/2025 WP(C)/ /	PRAMOD KUMAR MOHAPATRA MP	TAPAN KUMAR MANDAL	18179/2025
198	D-WP(C)/41802/2025 WP(C)/ /	BODDEPALLI PRAVEEN KUMAR MP	SWAPNA KUMAR OJHA	18180/2025
199	D-WP(C)/41806/2025 WP(C)/ /	PRAHALLAD MAJHI MP	SOUMYAKANTA MOHAPATRA	18181/2025
200	D-WP(C)/41799/2025 WP(C)/ /	ANITYA KUMAR MOHANTY MP	ATUL TRIPATHY	18182/2025